

श्री बी० सत्यनारायण रेड्डी
(आन्ध्र प्रदेश) : मेरा प्वाइंट आफ
आर्डर है ।

MR. CHAIRMAN: There is no subject. Mr. Singh, will you listen to me? (*Interruptions*). Mr. Reddy, please sit down. Just a minute (*Interruptions*).

1 p.m.

कुछ माननीय सदस्य : श्रीमन्,
हमको बोलने का मौका दीजिए ।

श्री रामेश्वर सिंह : श्रीमन्, कुछ
माननीय सदस्यों को सदन में आने नहीं दिया
गया है । यह सदन का अपमान है ।

श्री सभापति : श्री रामेश्वर सिंह जी,
अब आप बैठ जाइये । अब मैं इस मामले को
तय करता हूँ कि जब डिसकशन होगा
तो उस वक्त सब बोलेंगे । अभी इस वक्त
बोलने का कोई फायदा नहीं है ...
(*Interruptions*)

I am standing. (*Interruptions*)
There is no subject for discussion. In
fact, Mr. Advani has very correctly
said that he has raised this subject
and asked for a discussion. What is
the use of anticipating that by raising
the issue right now.. (*Interruptions*)
Otherwise we will not be able to do
our other work. I think the matter
may rest here and Mr. Advani's re-
quest and Mr. Shahi's request may
come before me. (*Interruptions*)
Now, Mr. Secretary-General to lay
Papers on the Table (*Interruptions*).

श्री रामेश्वर सिंह : श्रीमन्, आप
मेरी बात सुन लीजिए... (*Interruptions*)

MR. CHAIRMAN: I do not think
we can get into it just now. We can-
not have it just now.

श्री रामेश्वर सिंह : श्रीमन्, सदस्यों
को सदन में आने नहीं दिया गया है...
(*Interruptions*)

श्री सभापति : आप फिर कहेंगे,
फिर कहेंगे, फिर कहेंगे । इस वक्त
कुछ भी कहने की जरूरत नहीं है ।

PAPERS LAID ON THE TABLE

SHRI BHUPESH GUPTA (West
Bengal): On this I have a submission
to make.

SHRI SADASHIV BAGAITKAR
(Maharashtra): I am on a point of
order. (*Interruptions*)

SHRI ARVIND GANESH KUL-
KARNI (Maharashtra): On a point
of order. You are calling for the
Papers to be laid on the Table. (*In-
terruptions*) Mr. Kesri is going to
place some Ordinances on the Table
of the House. But, Sir, you have
yourself ruled in the last Session that
Ordinances in the ordinary course
should not be issued. Has the Gov-
ernment become wild or otherwise?
I do not know. Sir the Ordinance on
Black Bonds nns "n(I ;fif fih+c7z -
the Table of the House. It should be
thrown out. It cannot be placed on
the Table of the House. I would ap-
peal to Mr. Kesri not to place it on
the Table of the House. (*Interrup-
tions*).

Statement of the Bills passed by the
Houses of Parliament during the
Hundred and Sixteenth Session of
the Rajya Sabha and assented to by
the President.

THE SECRETARY-GENERAL:
Sir, I beg to lay on the Table a State-
ment (in English and Hindi) show-
ing the Bills passed by the Houses of
Parliament during the Hundred and
Sixteenth Session of the Rajya Sabha
and assented to by the President.
(*Interruptions*) [Placed in Library.
See No. LT- 1777/81].

SHRI SADASHIV BAGAITKAR:
On a point of order. (*Interruptions*).

SHRI ARVIND GANESH KUL-
KARNI: When we are objecting, how
can you allow him.... (*Interrup-
tions*).